

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 23.03.2026**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 2096 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) No. 407 of 2024	Jitender Kharbanda Vs. DMR Developers India Private Limited & Ors.	Gautam Singh
<b>2.</b>	I.A. No. 2118 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) (Ins) No. 592 of 2025	Equator Financial Services Limited Vs. BSE Limited	Yahya Batatawala

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**-sd/-**  
**Assistant Registrar**